IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 06
(IB)-2580(PB)/2019

IN THE MATTER OF:

M/s. Stellar Corporation .... Applicant/petitioner

v.

M/s. SUmanglam Impex Pvt. Ltd. .... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 14.07.2020

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP Mr. Pankaj Agarwal, Adv. with Mr. Amit Agarwal, RP

ORDER

IA-2448(PB)/2020

Progress report filed by RP is taken on record subject to all just exceptions. The Office is directed to maintain record and put up the same before the Bench at the time of final disposal.

IA-2448(PB)/2020 stands disposed of.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.07.2020
Ritu Sharma